



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14th March, 2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date of Hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 561 of 2023 (With Defects)	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	14.03.2023	10.04.2023
2.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	14.03.2023	10.04.2023
3.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd. & Anr.	14.03.2023	10.04.2023
4.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 (PH)	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	14.03.2023	10.04.2023

5.	Comp. App. (AT) (Ins) No. 873 of 2022 (PH)	YES Bank Ltd. Vs. Jaypee Healthcare Ltd.	14.03.2023	19.04.2023
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By order of Hon'ble Chairperson

-Sd/-

Registrar